

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 872/2017

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 12-07-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Shashank Shekhar Singh,Adv.

Mr. Samir Ali Khan, AOR

For Respondent(s)

Ms. Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

In respect of respondent No.34, SLP has been dismissed vide order dated 23.04.2018 of the Hon'ble Judge in Chambers.

The respondent Nos.1-6 have already filed the counter affidavit.

The respondent Nos.7-33, 35 & 36 have failed to file the counter affidavit despite repeated opportunities.

Hence, list the matter before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB